

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 240 OF 2016

Dated: 13th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Sasan Power Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

: Mr. Vishrov Mukherjee
Ms. Raveena Dhamija
Mr. Yashashwi Kant

Counsel for the Respondent(s)

: Mr. Sethu Ramalingam for R-1

Mr. Aditya Singh
Mr. Dalip Singh for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-3 & 6

Mr. M. G. Ramachandran
Ms. Ranjita Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya for R-7 to 9 & 14

Mr. Alok Shankar
Mr. Mahip Singh for R-10

Mr. Anand K. Ganesan for R-13

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **22-04-2019**.

**(S. D. Dubey)
Technical Member**

tpd/pk

**(Justice Manjula Chellur)
Chairperson**